

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.204/7/AMR/2019	Main Case	7 Of IBC	PP Bafna Ventures Pvt Ltd Vs KVR Industries Pvt Ltd
	IA(IBC)/203/2023	60(5) of IBC	Mr. Praful Bafna Vs. Mr. Malliga Madhusudhana Reddy, RP & another
	IA(IBC)/172/2023		P.P. Bafna Ventures Pvt Ltd Vs. Mr. Maligi Madhusudhana Reddy, RP and Ms. Harika Vummidi
	Inv.P.(IBC)/2/2023		P.P. Bafna Ventures pvt ltd Vs. Mr. Maligi Madhusudhana Reddy, RP & CoC
	IA(IBC)/127/2023	66 of IBC	Maligi Madhusudhana Reddy, RP Vs. Venkat Rao Kotha & another Suspended Directors of M/s KVR Industries Pvt Ltd
	IA(IBC)/165/2023	Sec. 30(6) & 31(1) of IBC,	Mr. Malliga Madhusudhana Reddy, RP of KVR Industries Pvt Ltd
	IA(IBC)/105/2022	60(5) of IBC	PP Bafna Ventures Private Limited Vs. KVR Industries Pvt Ltd and IRP
	IA(IBC)/64/2022		Kotha Venkata Rao (Ex director of KVR Industries Pvt Ltd.) Vs. Purushottam Behera & 2 others

ORDER

IA(IBC)/203/2023, IA(IBC)/172/2023 & Inv.P.(IBC)/2/2023: Ms.Anitha, proxy counsel for the Applicant present. The counsel for the applicant shall issue notice to the respondents by informing the next date of hearing and shall file memo of compliance well before the next date of hearing. List the matter on 06.06.2023.

IA(IBC)/127/2023: Mr.M.Madhusudhana Reddy, RP present in person and submits that proof of service is filed online but physical copy of the proof of service not filed. Considering the proof of service filed online and considering that none appears for the Respondents, the respondents are set exparte. For hearing, list the matter on 06.06.2023.

List the other IAs on 06.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**